NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10,30 AM

NATIONAL COMITANT LAW TRIBUNAL, HELD ON 17/12/2017 AT 10:50 MM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	: CA/61/IB/2017 IN	
PETITION NUMBER	: CP/510/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	: R. RAGHAVENDRAN	
NAME OF THE RESPONDENT	: STATE BANK OF INDIA & 2 ORS	
UNDER SECTION	: 10 RULE 7 OF INSOLVENCY & BANKRU	PTACY CODE 2016
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

1. E. OMPRAKASH.

Service Counsel) Als. V.N. KARTHIK.

Je Ranaliyant Alfociatie

2. R. Raghevendram 3. B. Dhanaraj - RF

a for Rp

for State Bonce of judia

- And Landray

ORDER

RP in person present along with Counsels. Matter is posted for arguments. Put up on **04.01.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk